

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/66(CHE)2021
NAME OF THE PETITIONER : M/S Sanghi Transport Company
NAME OF THE RESPONDENTS : M/S The India Cements Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(2)

[CP(IB)/66(CHE)/2021]

ORDER

Ld. Counsel Mr. Najeeb Usman Khan for the Petitioner is present.

Counsel for the Petitioner states that they have filed a memo of withdrawal of the CP in the Registry since the matter has been settled out of court.

Accordingly, this CP(IB)/66(CHE)/2021 stands **dismissed as withdrawn**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs
